

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: State Conference of DLSAs of UTs of J&K and Ladakh on 21.06.2024.

ORDER

No: 691 of 2024/RG

Dated: 15.06.2024

The Chairperson, and Secretaries DLSA, J&KLSA of Kashmir Province are hereby nominated to participate in the subject programme at J&K Judicial Academy, Srinagar on 21.06.2024 at 5:30 PM, physically and the Chairperson and Secretaries, DLSA, J&KLSA of Jammu Province and LLSA are also nominated to participate in the subject programme through virtual mode on the scheduled date and time.

By Order.


(Shahzad Azeem)
Registrar General

No: 23601-719/RG/GS

Dated: 15.06.2024

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr/Ms Justice _____
..... for information of their Lordships.
3. Director, J&K Judicial Academy, Srinagar.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Member Secretary, J&K Legal Services Authority, Srinagar.
7. Member Secretary, Ladakh Legal Services Authority, Leh
.....for information.
8. Registrar IT, High Court of J&K and Ladakh, Srinagar for information and with the request to create the link for joining the interaction through virtual mode and share the same with the participants.
9. All Principal District and Sessions Judges, UTs of Jammu & Kashmir and Ladakh for information.
10. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.


Registrar General